

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH

## ORDER SHEET

Original Application No. 385 of 2001

Applicant (s) Kiran Kumar Panda Respondent (s) Union of India

Advocate for Applicant (s) Mr. D.P. Dhal Advocate for Respondent (s) B.B. Misra

A.K. Acharya  
K. Dash

### NOTES OF THE REGISTRY

### ORDERS OF THE TRIBUNAL

~~D/B.D. for Rs.50/- filed~~  
Registration please.

Lo.

Re: maintainability -  
notes of registry at F.A.  
may be seen.

Bench

copy of order dt. 14/8/01  
issued to the petitioner  
counsel.

R  
16/8  
S.O.

Or. 1 dated 14-8-2001

Defects ignored. Let the O.A. be registered and given a Serial Number.

Seen the petition. Heard Shri K. Dash, learned counsel for the petitioner, who submits that under a wrong conception of law he has filed this O.A. before the Tribunal and he may be permitted to withdraw the same. The O.A. is, therefore, disposed of as withdrawn. No Costs.

V. N. Singh  
Vice-Chairman  
14/8  
Members